

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Food Express Industrial Catering Services Private Limited Date of Commencement of Liquidation: 13-03-2020; List of Stakeholders as on Date: 19-03-2020; Name of IP: Mr. Vengarai Seshadri Sowrirajan; Last 5 digit of registration number: 10781

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	444886	1	444886	0	0	0	NA
2	Liquidation costs incurred till date	1	65000	1	65000	0	0	0	NA
3	Secured financial creditors	1	881713	1	881713				NA
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	1	564961	0	0				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	9766709	1	9766709				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		5	11723269	4	11158308	0	0	0	